

**Toll tax on ROB**

†3158. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government of Rajasthan has requested the Centre to stop recovery of toll-tax at Rail Over Bridge (ROB) Kishangarh, between Kishangarh and Ajmer on NH-8 and at the Banas bridge between Jaipur and Tonkon NH-12;

(b) if so, by when the recovery of toll tax would be stopped; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir. However, only toll/user free (not toll tax) is being collected.

(b) and (c) As per the National Highways (Fees for the use of National Highways Section and Permanent Bridge-Public Funded Projects) Rules, 1997 made pursuant to the National Highways Act, 1956, the fee is to be collected in perpetuity by the executive agency.

**Dandi-Ahmedabad Heritage Route**

3159. SHRI JAYANTILAL BAROT: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what is the planning of Government for the improvement of "Heritage Route" between Ahmedabad and Dandi;

(b) whether there is separate budgetary provision for this work; and

(c) what is the time schedule for the completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) The Heritage Route from Ahmedabad to Dandi has been declared as National Highway No. 228 In June, 2006 and entrusted to the National Highways Authority of India (NHAI) on 31.10.2006 for development and maintenance NHAI has been asked to take up the improvement works on this National

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†Original notice of the question was received in Hindi.